

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 10.12.2019**

**NOTICE**

**Take notice that the following matters Adjourned on 10.12.2019 will be listed in the court of Chairperson as indicated below:**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	10.12.2019	19.12.2019

**Copy to: -**

- 1. Notice Board**
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**By Order**

**-sd/-**

**Registrar**